

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4083
TO BE ANSWERED ON 10.08.2017

ITEMS OR WORKS UNDER MGNREGS

4083. PROF. SAUGATA ROY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the funds released to various State Governments under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years, State/UT-wise;
- (b) whether the Government has to pay huge amounts to various State Governments under MGNREGS and if so, the details thereof;
- (c) whether any State Government has requested to include more items or works under MGNREGS; and
- (d) if so, the details thereof and the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): State/ UTs-wise central fund released under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the last three years is given at **Annexure**.

(b): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds. The fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work.

(c)&(d): Schedule-I of the MGNREGA stipulates the works to be taken up by the State Government under the scheme of the Act. The schedule is revised from time to time based on feedback received from the States/UTs and other stakeholders.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 4083 dated 10.08.2017.

(Rs. In Crore)

SI No	States	Central fund released		
		2014-15	2015-16	2016-17
1	ANDHRA PRADESH	2903.14	3073.80	3940.21
2	ARUNACHAL PRADESH	27.04	43.95	156.76
3	ASSAM	500.23	878.30	1254.60
4	BIHAR	959.68	1024.12	1667.41
5	CHHATTISGARH	1505.70	1063.41	2231.94
6	GOA	1.38	2.47	4.26
7	GUJARAT	354.43	305.99	643.24
8	HARYANA	167.15	124.71	287.71
9	HIMACHAL PRADESH	355.43	396.10	388.61
10	JAMMU AND KASHMIR	521.71	558.02	804.09
11	JHARKHAND	724.33	978.80	1679.14
12	KARNATAKA	1716.87	991.55	2258.65
13	KERALA	1587.58	1526.34	1582.49
14	MADHYA PRADESH	2451.63	2367.32	3448.92
15	MAHARASHTRA	799.52	1238.35	1657.09
16	MANIPUR	219.97	255.32	343.70
17	MEGHALAYA	277.86	221.83	860.69
18	MIZORAM	111.41	285.17	144.51
19	NAGALAND	113.05	266.66	501.53
20	ODISHA	1035.30	1479.41	1895.27
21	PUNJAB	189.48	245.33	490.73
22	RAJASTHAN	2976.10	2695.83	4818.17
23	SIKKIM	73.86	86.23	132.63
24	TAMIL NADU	3781.80	5470.37	4552.78
25	TELANGANA	1919.96	1824.85	1806.85
26	TRIPURA	636.62	1358.94	1016.29
27	UTTAR PRADESH	2513.41	2695.69	3915.85
28	UTTARAKHAND	286.36	450.77	514.35
29	WEST BENGAL	3744.95	4711.74	5377.23
30	ANDAMAN AND NICOBAR	13.02	10.36	8.01
31	LAKSHADWEEP	0.45	0.12	0.00
32	PUDUCHERRY	7.40	12.93	3.47
Total		32476.87	36644.80	48387.16

